



Government of India

**DIRECTORATE OF LEGAL AFFAIRS
CENTRAL BOARD OF EXCISE & CUSTOMS
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NEW DELHI.**

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F.NO.1080/06/DLA/MR/SC/2017

1649

DATED: .03.2018

To

The Joint Secretary (Review & Judicial),
C.B.E.C., Hudco Vishala Building,
Bhikaji Cama Place,
New Delhi - 110066.

Subject: Monthly Report of cases heard/decided in the Hon'ble Supreme Court in the Month of March, 2018-C/R

Madam,

Appended below please find the number of cases heard/decided by the Hon'ble Supreme Court during the month of **March, 2018**.

2. Total 150 **cases** were heard during **March, 2018**, **46 cases** were decided and **104 cases** remained pending as on 31.03.2018. The outcome of 46 decided cases in **March, 2018** is as follows:

Total Cases (party cases-13 and department cases-32+1*)

Party							Departmental						
Allowed	Allowed with Directions	Disposed off	Dismissed				Allowed	Allowed with Directions	Disposed off	Dismissed			
			On Delay	On Merit	On Technicality	Without Any Remark				Delay	On Merit	On Technicality	Without Any Remark
0	0	3	0	3	0	7	1	0	1	2	0	0	28

***ORDER RESERVED in one Department Appeal [CA No- 3327/2007]**

3. The exact nature of disposal of the "Disposed" cases can be ascertained only on receipt of copies of the order of Supreme Court.

4. The **Success rate** of Departmental Appeals for the said month is 3% as could be seen from above that 'one' appeal out of 32 appeals of the Department was allowed.

5. Order copy of decided matter is available on Supreme Court Site: www.sci.gov.in. However, certified copy of the cases shall be forwarded to the concerned Commissionerate on receipt from Advocate on Record, as per the Member

(L & J)'s D.O letter No. 390/137/2004-JC dated 01.07.04. Photo copies of the orders of finally decided cases will also be sent to the Judicial/Legal Cell for their information and necessary action.

6. It is requested that Judicial/Legal Cell of the Board may furnish the information relating to issue and revenue involved in respect of these cases, wherever the same has not been indicated. This information is required in connection with the Daily Report being placed on the CBEC website and in several other reports called for by the Board where information regarding revenue and issue involved is required to be reported.

Yours faithfully,

[Signature]
JOINT COMMISSIONER (DLA)

[Handwritten initials]

issued
10/4/2018